

[Translation]

**SHRI RABI RAY (Kendrapara):** Mr. Speaker, Sir, I have written a letter to you this morning regarding the B.C.C.I. case, asking the Government to place before the House the information, it has. One week has elapsed but clarification is yet to be given by the Government. I was hoping that Shri Manmohan Singh would give some information to the House. I am sorry to say that this case may be more serious than Bofors case. I would like to know through you from the Government whether Government will obtain this information from Washington or not. It is published today and yesterday also in all the newspapers of India that Bombay Branch of B.C.C.I. was the subject of discussion in the Senate Committee of United States. This is thrilling news to the House. It reads like a crime thriller.

Mr. Speaker, Sir, this matter pertains to the year 1986-87. Government of India knows the entire story. It is clear that there was a bungling in the Bombay Branch of B.C.C.I. The bungling was of such a magnitude that Mr. Bhure Lal, an officer of Government of India, had to close that Bank in 1987.

But what happened after the closure of this Bank,

[English]

"We had gathered enough evidence that the head of BCCI, Mr. Agha Hasan Abedi, flew to New Delhi and met officials at the highest level in the administration....."

**MR. SPEAKER:** Now, you are quoting from the newspapers!

**SHRI RABI RAY:** "...and get the arrested people out of jail."

**MR. SPEAKER:** You are quoting from the newspapers. Can it be done?

[Translation]

**SHRI RABI RAY:** Mr. Speaker, Sir, we have got this information, let the Government contradict it.

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH):** Hon. Speaker, Sir, you had given a direction on that day and it was brought to the notice of the Finance Minister, who will make a statement on this tomorrow in the House.

[English]

**MR. SPEAKER:** Tomorrow.

[Translation]

**SHRI RABI RAY:** Mr. Speaker, Sir, the Finance Minister will make a statement tomorrow. All right, but please listen to what I want to tell you. What happened in the year 1986. I blame the Reserve Bank of India. In a bank of Government of India 6-7 employees were arrested by the Enforcement Division, but one Murari holding the post of Manager, is still absconding. He has left the country and the Government of India has no information about him, which means that this House is being misled by the Government intentionally. This subject relates to the year 1986 and we have been raising this matter in this House continuously for the last 6-7 days, but the Government has given no answer. Mr. Speaker, Sir, I would like to say, through you, that there are two points about B.C.C.I., one, the Government of India should furnish facts, and secondly, money is given to the terrorists of Pakistan who are crossing over to India and creating disturbances in our country. In this connection the then President of Pakistan came to India and tried to help hush up the matter. So whatever has been reported by the newspapers should be made clear by the Finance Minister in the House tomorrow.

[English]

MR. SPEAKER: I must make the record straight again. I was told by my officers that some statement has been received by them, but I have not read it, I have not seen it. I must say this much.

SHRI SAIFUDDIN CHOUDHURY: What statement?

MR. SPEAKER: And that statement has to be made on the floor of the House.

[Translation]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, I would like to say that when the hon. Finance Minister makes a statement tomorrow, he may mention the names of the political leaders who are holding accounts there as we want to know their names. (*Interruptions*).

MR. SPEAKER: What the hon. Finance Minister is going to say in his statement will be known tomorrow only.

[English]

SHRI SAIFUDDIN CHOUDHURY: Tomorrow, when the statement is made, I want you to allow a discussion on that statement. This is a very serious matter, taking the shape of a big international scandal and I think after the deliberations there will be a need to institute a House Committee to go into the matter in detail. This is a very serious matter.

[Translation]

SHRI RAM VILAS PASWAN (Rosera): Mr. Speaker, Sir, it is a very serious matter and it becomes more important from the national point of view because anti-national activities are involved in it and not only bureaucrats but political leaders are also involved in it. Not only

that, the orders of the Directorate of Enforcement have been violated directly. And the violation is by the Reserve Bank of India.

[English]

MR. SPEAKER: Paswanji, there is a difference; do you say that "they are there" or do you say that "it is reported"?

[Translation]

SHRI RAM VILAS PASWAN: Mr. Speaker, Sir, it is reported. We will discuss what is reported. We are not in the Government and it is for the Government to say something about this matter. Whatever we are saying is based on the newspaper reports. Mr. V.P. Singh was here just now, he has left. He was Finance Minister at that time. The entire cancellation was over at that time. Then in 1987 the entire matter was re-shaped and the then Government provided political protection. What I want is that the statement of the Finance Minister should not be a simple statement but a categorical one because we are Members of Parliament and we are in public life and if any Member of Parliament does any wrong, it will bring a bad name to all the Members. So we want to know who is the person and who is the politician who has committed this big scandal and with whose connivance the bureaucrats have done all this. Through you I would like to insist on it that the statement to be made by the hon. Minister tomorrow should be comprehensive and should cover all the aspects and it should set at naught the entire controversy raised by Press reports, be it in Indian Express or in Financial Express or in Navbharat Times. It should be stated categorically as to who are the politicians involved in it. If the names of the involved people are not available with the Government, we can give these names. (*Interruptions*)

13.00 hrs.

**SHRI GEORGE FERNANDES:**  
I would like to say only one sentence. The statement should include the substance of all the aspects mentioned by Shri Ram Vilas. It should also include a summary of the discussion that took place in the U.S. Senate which covered the *modus operandi* of the people who, in connivance with the industrialists and politicians of our country, helped in taking the Indian money out of the country. These points should also be clarified thoroughly in the statement by the Minister.

[English]

**SHRI NIRMAL KANTI CHATTERJEE:** Sir, we want both, the names and the *modus operandi*.

[Translation]

**SHRI RAM NAIK** (Bombay-North): We are in favour of a statement, but today a meeting of the Business Advisory Committee is to be held and we want that there should be a thorough discussion on this point and a little time should be spared for it. When it is reviewed, all the facts will be known to the countrymen because the Finance Minister has got information about this case. Though we have also got some information which we would like to present before the House, is demand a thorough discussion on this point.

[English]

**MR. SPEAKER:** Now, papers to be laid on the Table.

## PAPERS LAID ON THE TABLE

13.01 hrs.

**Annual accounts of the Pondicherry University, Pondicherry, for 1988-89; Annual Report of and Review on the working of the Board of Apprenticeship Training Madras for 1989-90 etc.**

[English]

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH):** I beg to lay on the Table—

- (1) Copy of the Annual Accounts (Hindi and English versions) of the Pondicherry University, Pondicherry, for the year 1988-89 together with Audit Report thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-254/91]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training, Madras, for the year 1989-90 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training, Madras, for the year 1989-90;
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-255/91]

- (5) A copy of the Annual Accounts (Hindi and English versions) of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 1989-90 together with Audit Report thereon.